

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

ORIGINAL APPLICATION NO. 132 OF 2012
CUTTACK, THIS THE 6TH DAY OF DECEMBER, 2012

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER(JUDL.)

Prafulla Kumar Nayak,
aged about 50 years,
son of Arjuna Charan Nayak,
Presently working as GDSMD,
Similiguda S.O,
Dist-Koraput,

.....Applicant
Advocate(s)..... Mr. D.P. Dhalsamant

VERSUS

Union of India represented through

1. The Director General of Posts. Govt. of India,
Ministry of Communications,
Department of Posts, Dakbhawan,
Sansad Marg,
New Delhi-110001.
2. Chief Post Master General,
Odisha Circle, Bhubaneswar,
Dist-Khurda-751001
3. Post Master General, Berhampur region,
At/Po-Berhampur, Dist-Ganjam-760001
4. Senior Superintendent of Post Offices,
Koraput Division,
At/Po/Dist-Koraput-764020
5. Asst. Senior Superintendent of Post Offices,
Koraput Sub-Division,
At/Po/Dist-Koraput-764020

..... Respondents
Advocate(s).....Mr. G. Singh.

ORDER(ORAL)

HON'BLE MR. A.K. PATNAIK, MEMBER(JUDL.) :

Heard Mr. D.P. Dhalsamant, Ld. Counsel for the Applicant and
Mr. G. Singh, Ld. Addl. Standing Counsel for the Respondents.

Mr. Dhalsamant, Ld. Counsel for the Applicant submitted that
the relief prayed for by the applicant in the present Original Application has
already been granted by the Department and therefore the applicant does not
want to pursue this O.A. Hence this O.A. stands dismissed as infructuous.

A. K. Patnaik
(A.K. PATNAIK)
MEMBER(JUDL.)